

PENDENCY/ ARREARS OF (MAIN CASE) IN THE STATE OF JAMMU AND KASHMIR
FOR THE MONTH OF JUNE, 2016

HIGH COURT

	Institution during the month		Disposal during the month		Closing balance at the end of the month		% increase or decrease in pendency vis-à-vis previous month		Disposal cases which are more than five years old		Pendency of cases which are more than five years old in the end of the month			
	Civil	Cri	Civil	Cri	Civil	Cri	Civil	Cri	Civil	Cri	Civil	Cri		
Total														
58095	1076	126	695	50	53534	5018	58552	0.7	1.53	257	-	22679	859	23538
								0.78	0.78	257	257	22679	859	23538
								+	+					

SUBORDINATE COURTS

	Institution during the month		Disposal during the month		Closing balance at the end of the month		% increase or decrease in pendency vis-à-vis previous month		Disposal case which are more than five years old		Pendency of cases which are more than five years old in the end of the month			
	Civil	Cri	Civil	Cri	Civil	Cri	Civil	Cri	Civil	Cri	Civil	Cri		
Total														
137379	2253	14770	1966	10526	48080	93830	141910	0.60	4.73	127	169	3512	4911	8423
								0.60	3.29	127	169	3512	4911	8423
								+	+					

(Signature)

recharge N/C, Sp. to upload the same on High Court web-site.

*No=19030-STS
Date=19-9-016*

Registrar General